

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2814
TO BE ANSWERED ON 3.08.2018

FACILITIES IN JUVENILE HOMES IN DELHI

2814: DR. A. SAMPATH:

Will the Minister of Women & Child Development be pleased to state:

- (a) whether it is a fact that the Juvenile Correctional Homes in Delhi lack the required reform facilities that help delinquent children revert to normal life and if so, the reaction of the Government thereto;
- (b) the details of such juvenile delinquent homes in Delhi and the extent to which they have been equipped with the required reform facilities in the matter; and
- (c) the action plan of Government to further improve such facilities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) & (b): As reported by Department of Women and Child Development, Government of NCT of Delhi, there are seven (07) institutions for Juveniles in Delhi and that these homes are equipped with all facilities for overall development of children housed in these Institution viz lodging & boarding along with all the basic amenities such as food, clothing, education (formal and non-formal), counselling, indoor & outdoor environment, skill development (age specific); medical care, a Mental Health Unit is also set up for providing counseling to overcome the trauma; children are encouraged to learn vocational training of their interest so that they are restored to their family and confident enough to mainstream with the society; the Department makes all the possible efforts to mainstream these children through reintegrating them into educational system and skills building trainings; the Department is coordinating with NSDC GOI under Pradhan Mantri Kaushal Vikas Yojna to facilitate with empanelled agencies. The list of seven (07) institutions for children in conflict with law are as under:
 - i) Observation Home for Boys-I, Prayas Behind Ambedkar Stadium, 1 Firozshah Kotla, Delhi Gate, Delhi.
 - ii) Adharshila Observation Home for Boys-II, Sewa Kutir Complex, Kingsway Camp, Delhi.

- iii) Annexe-Adharshila Observation Home for Boys-II, 1 Magazine Road, Delhi.
 - iv) Observation Home for Girls, Nirmal Chhaya Complex, Jai Road, New Delhi.
 - v) Special Home 1, Magazine Road, Majnu Ka Tila, Delhi
 - vi) Place of Safety, 1, Magazine Road, Majnu Ka Tila, Delhi.
 - vii) Place of Safety for Girls, Nirmal Chhaya Complex, Delhi.
- (c) : The Department, Women & Child Development, GNCTD has setup vocational training labs in these Institutions i.e. Computer Labs and F& B steward services, Cutting and Tailoring, Beauty Parlour trainings etc. In addition to this, the Department has approached National Skill Development Corporation to facilitate with empanelled agencies for providing vocational training program to such resident under Pradhan Mantri Kaushal Vikas Yojna. The Department has engaged professional NGO working in the fields of Mental Health services and de addiction services under an agreement with the government. These agencies have setup Mental Health Units and De addiction centre in the complexes where their Children in conflict with law are residing. The Department in its endeavour is making all efforts to provide basic facilities as provided under the Act & Rules.
